

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:1539
ANSWERED ON:29.11.2000
WAGE CEILING OF BONUS
NARESH KUMAR PUGLIA

Will the Minister of LABOUR be pleased to state:

- (a) whether the wage ceiling for entitlement of bonus payable to workers in both public sector companies and private corporates has been enhanced;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) to (c) : The Government is seized of the demand for enhancement in the wage eligibility limit and calculation ceiling for workers in establishments in public sector and private sector under the Payment of Bonus Act, 1965.